MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 142 **Imphal, Thursday, October 9, 2025** **(Asvina 17, 1947)**

GOVERNMENT OF MANIPUR
FINANCE DEPARTMENT
(Institutional Finance)

N O T I F I C A T I O N

Imphal, the 23rd September, 2025

No.3/366/2018-D/IF: In exercise of the powers conferred by section 7 (1) and by section 7(2) of the Banning of Unregulated Deposit Scheme Act, 2019 (Act No. 21 of 2019), the State Government hereby appoints the following officer as the **Competent Authority** and officer to assist the Competent Authority, respectively in respect of **Chingu Nidhi Ltd.** for the purposes of the Banning of Unregulated Deposit Scheme Act, 2019 (Act No. 21 of 2019) with immediate effect and until further orders:

Sl. No.	Competent Authority	To be assisted by	Agency
1.	Th. Kirankumar, IAS, Secretary, Govt. of Manipur	Heera Angom, MSS, Deputy Secretary, Govt. of Manipur	Chingu Nidhi Ltd. [this is in addition to the earlier Agency's allocated]

A. SUBHASH SINGH,
Director, (Institutional Finance),
Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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